

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3018
ANSWERED ON:16.03.2001
DATE OF MANUFACTURE ON LABELS
SUSHILA SAROJ

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government are aware of the availability of such Gutakas and bidis in the market where manufacturers do not mention the date of manufacturing, weight and number on the packets;
- (b) whether the Government have initiated action against such manufacturers;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION.(SREENIVASA PRASAD)

(a) to (d): Under the provisions of the Standards of Weights and Measures (Packaged Commodities) Rules, 1977 all commodities in pre-packed form, including Gutakas and bidis are required, among other things, to carry declaration of the month and year of manufacturing/packing, quantity of product in the package in terms of weight or measure, on their labels. The responsibility for such declaration rests with the manufacturers/packers. Non-declaration of such information attracts penal provisions. The Rules are enforced by the State Government implementation authorities. Whenever a violation is detected action is taken in accordance with the provisions of the law.

However, packages containing quantity less than 10g or 10ml are exempted from the provisions of the Rules.